

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-516

CP No.- 31/271/272/ND/2020

IN THE MATTER OF:

Union of India

V/s.

Mohan India Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 271-272

Order delivered on 10.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since the Counsel is appearing through mobile which is not permissible, list the matter on 08.09.2021.

|
[Redacted Signature]

(K.K. VOHRA)
MEMBER (T)

[Redacted Signature]

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi